GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 456 TO BE ANSWERED ON 27.11.2024

INADEQUATE MPLAD FUND

456. THIRU D M KATHIR ANAND: SHRI DEEPENDER SINGH HOODA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has reviewed the functioning of the MPLAD Scheme across the country and if so, the details thereof;

(b) whether the Government is aware that Rs. 5 crore per annum is inadequate to complete local area development works in view of increase in the cost of building material and wage hike of skilled and unskilled labourers and if so, the details thereof;

(c) whether the Government has any plans to increase the MPLAD fund from Rs. 5 crore to Rs. 10 crore per annum, if so, the details thereof; and

(d) whether any such proposal has been sent to the Finance Ministry and if so, details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) The Ministry has conducted a Third-Party Physical Evaluation of the MPLADS works completed during the period 01-04-2014 to 31-03-2019, in 216 districts across the country. The Evaluation was done in the year 2021 and the agency submitted final report on 31-8-2021.

(b) to (d) The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement of funds, following due process in consultation with Ministry of Finance.